

**GOVERNMENT OF INDIA
POWER
LOK SABHA**

UNSTARRED QUESTION NO:2680

ANSWERED ON:04.12.2009

ALLOCATION OF POWER TO KARNATAKA

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Will the Minister of POWER be pleased to state:

- (a) whether the allocation of power from central generating stations of Southern Region to Karnataka is very less as compared to the other Southern States;
- (b) if so, the details thereof and the reasons therefor;
- (c) whether the State Government of Karnataka has requested the Union Government for increasing its share from the existing and new central generating stations;
- (d) if so, the details thereof; and
- (e) the time by which final decision is likely to be taken by the Government in this regard? ANSWER

Answer

MINISTER OF THE STATE IN THE MINISTRY OF POWER (SHRI BHARATSINH SOLANKI)

(a) & (b): The existing allocation of power from Central Generating Stations of Southern Region to the States of the region is given as under:

State Allocation (MW)

Andhra Pradesh 2921 - 3011

Karnataka 1500 - 1548

Kerala 1191 - 1196

Tamil Nadu 3132 - 3207

The allocation of Karnataka is relatively less in comparison to Andhra Pradesh and Tamil Nadu mainly because of higher benefits of dedicated stations and the Home State share available to Andhra Pradesh and Tamil Nadu. Simhadri Thermal Power Station (1000 MW) is dedicated to Andhra Pradesh and the State gets the benefit of 10% Home State share in the capacity of Ramagundam Stage-I & II (2600 MW). Tamil Nadu is having Neyveli-I (600 MW) as a dedicated station and also gets benefit of 10% Home State share in Madras Atomic Power Station (440 MW) and Neyveli-I Expansion (420 MW) and Neyveli-II Stage I & II (1470 MW). Karnataka is having 10% Home State share in Kaiga Atomic Power Station (660 MW).

(c) to (e): The Chief Minister had, Government of Karnataka, through a memorandum dated 06.8.2009, requested

the Minister of Power for additional allocation of power to Karnataka from Central Generating Stations (CGSs). In view of the fact that Karnataka has been allocated 227 to 276 MW (20.9% to 25.4%) unallocated power from the CGSs of Southern Region, which is second highest in the region and further allocation will call for reduction from other States/UTs, it was not possible to make additional allocation to Karnataka. The position has been intimated to Chief Minister, Government of Karnataka on 14.10.2009.